

**Central Administrative Tribunal
Principal Bench, New Delhi**



**OA No.2055/2020
MA No. 822/2021
M.A. No. 1380/2021
M.A. No. 2642/2020
M.A. No. 2799/2020**

This is the 08th Day of September, 2021

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. AIIMS SC/ST Employees Welfare Association (Regd.)
Society registered under the Societies Registration Act XXI of 1860
Registration number S-30409/96,
Through its General Secretary Sh. Kuldip Kumar
S/o late Jai Bhagwan
Room No. 67, Dr. B.R. Ambedkar Library,
AIIMS, New Delhi-110029.
2. Sh. Kuldip Kumar S/o late Jai Bhagwan
General Secretary, AIIMS SC/ST
Employees Welfare Association (Regd.)
H.No. 93-A/2, Mehrauli,
New Delhi-110030. ...Applicant

(By Advocate: Mr. R.K. Kapoor)

VERSUS

All India Institute of Medical Sciences
Ansari Nagar, New Delhi – 110029.
Through its Director ...Respondents

**(By Advocate: Mr. V S R Krishna
Mr. Anand Verma
Mr. Chitranya Nail with Mr. Tarun
Verma)**



ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

At the outset, learned counsel for the applicant seeks permission to withdraw the OA with liberty to the applicant to file a fresh OA in accordance with law, if so advised.

2. Permission is granted. The OA stands dismissed as withdrawn with aforesaid liberty.
3. All pending MAs stand disposed of accordingly.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

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